

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-1/2006/5113/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kaushik Hazarika,
Member, MACT,
Nagaon.

Dated Guwahati, the th 12 June, 2023.

Sub:- **Station leave permission.**

Ref:- Your Letter No.MACT/N/1181, dated 08.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the afternoon of 10.06.2023 (after completion of court works) till the morning of 12.06.2023**, as prayed for. The District & Sesions Judge, Nagaon and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-1/2006/5114-5115/A, dated 12.06.2023

Copy to:

1. The District & Sesions Judge, Nagaon.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)